

Interim Resolution Professional : A Pitchai														IBBI Registration No. IBBI/PA-001/IP-P-02527/2021-2022/14040	
Name of the corporate debtor: Orient Frozen Foods LLP										Date of commencement of CIRP: 20/12/2024		List of creditors as on: 13/02/2025			
List of other creditors (Other than financial creditors and operational creditors)															
(Amount in Rs.)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest							Amount covered by guarantee	
	NIL			0		0					0				
	<b>0 Total</b>			<b>0</b>		<b>0</b>			<b>0</b>		<b>0</b>		<b>0</b>		

**A. Pitchai**  
**Interim Resolution Professional**  
**In the matter of Orient Frozen Foods LLP**  
**IBBI Registration No.:-** IBBI/PA-001/IP-P-02527/2021-2022/14040  
**IBBI Registered Address:** Door No.891-F,PLOT No.A28/1 ,15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu – 627011.  
**IBBI Registered Email ID:** [pitchai.a1958@gmail.com](mailto:pitchai.a1958@gmail.com)  
**Authorization For Assignment valid up to:** June 30, 2025

**Process Specific Address:** A. Pitchai c/o Ancoraa  
Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703  
**Process Specific Email Id:** [cirp.offllo@ancoraa.com](mailto:cirp.offllo@ancoraa.com)